

- (i) Rachna Films, Bombay;
- (ii) Shri A.K. Chakravarthi, Bombay;
- (iii) Emgee Films, Bombay;
- (iv) Shri Raj Rishi, Bombay;
- (v) Shri Vishwa Bharati Films (P) Ltd., Bombay;
- (vi) Shri Mohan Sehgal;
- (vii) Benith Productions, Bombay;
- (viii) Dibitri films (P) Ltd., Calcutta and
- (xi) Shri B. Nagendra Rao, Madras;

(b) whether Government have received complaints against the above Film Producers or Film companies that they have misused the quota of raw films: and

(c) if so, action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Allocation of quota of Raw Films

822A. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of raw films allotted during the last three years to each of the following films companies who have been given loan by the Film Finance Corporation:

- (i) Rajkamal Kalamandir (P) Ltd., Bombay,
- (ii) D.R. Koya and Co. (P) Ltd., Bombay,
- (iii) S. Mukherjee Film Syndicate (P) Ltd.,
- (iv) Bombay Movietone (P) Ltd,

(v) Anand Films (P) Ltd., Bombay;

(b) whether Government have received any complaints that these companies have misused the quota of raw films; and

(c) if so, the action taken against each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Allocation of quota of Raw Films

8225. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of raw films allotted during the last three years to the following Film Companies;

- (i) A.R. Production, Bombay;
- (ii) All India Pictures;
- (iii) Adarshlok, Bombay;
- (iv) Ajanta Arts;
- (v) Babas Films;
- (vi) Bombay Film Laboratories (P) Ltd., Bombay;
- (vii) Bhav-deep films;
- (viii) Chitralok (P) Ltd., Bombay;
- (ix) Film-yug, Bombay;
- (x) Pramod Films;
- (xi) Filmalaya (P) Ltd., and
- (xii) Dimple Films;

(b) whether Government have received any complaints from these Film Companies that they got less quota of raw films; and

(c) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Manufacture of Missiles in India

8226. SHRI BENI SHANKER SHARMA: Will the Minister of DEFENCE be pleased to state:

(a) whether any progress has been made in the manufacture of missiles in the country;

(b) if so, the details thereof; and

(c) the further steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) and (c). It will not be in public interest to give details.

Agro-Industrial Complex in Western U.P.

8227. SHRI R.K. SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Atomic Energy Commission has drawn up a project for the atomic energy based agro-industrial complex in Western U.P.;

(b) if so, the details thereof; and

(c) the steps taken to implement the same?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) to (c). The Atomic Energy Commission had set up a Working Group to study the feasibility of setting up Agro-Industrial Complexes around large sized nuclear power stations. The Working Group has submitted a preliminary report, which is under scrutiny. A detailed study is now in progress. A final decision can

be taken only after a detailed report is available and the question of implementation would arise only thereafter.

Export of Iron Ore from Paradeep Port

8228. SHRI RAM AVTAR SHARMA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that export of iron ore from Paradeep Port cannot be increased owing to the absence of rail link from the East Coast to the Port; and

(b) if so, the steps which Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The export commitments through Paradeep Port have so far been fully met by transporting iron ore to the Port through the existing rail-cum-road link. Prospects of increased supply of iron ore for export through this port, however, fully justify the opening of a rail link from the East Coast to Paradeep Port.

(b) The Cuttack Paradeep rail link has already been sanctioned. Construction work on this commenced on 12.2.1969, and is likely to be completed within three years.

पश्चिम दिल्ली में नंगलराय गांव में भूमि का अर्जन

8229. श्री श्रीगोपाल साहू : क्या प्रति-रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मन्त्रालय द्वारा प्रयोग में लाये जाने के लिए 1947-48 में पश्चिम दिल्ली में नंगलराय गाँव की लगभग 100 एकड़ भूमि अर्जित की गई थी ;

(ख) क्या यह भी सच है कि मालिकों द्वारा अनेक बार पत्र लिखे जाने के बावजूद सरकार द्वारा उनको न तो पर्याप्त मुआवजा दिया गया है और न ही भूमि का किराया दिया गया है ;